

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD.

Original Application No.1309 of 1997.

Allahabad this the 25th day of April 2003.

HON'BLE MR.JUSTICE R.R.K. TRIVEDI, V.C.

Ganpat Das
Son of Sri Nabh Kumar Das,
Resident of 73/53 North Malaka
Allahabad.

.....Applicant.

(By Advocate : Sri B.B. Sirohi)

Versus.

1. Union of India
through Secretary Railway
Rail Bhawan
New Delhi.
2. Divisional Railway Manager
Northern Railway
Allahabad.

.....Respondents.

(By Advocate : Sri A.K. Pandey)

Q R D E R

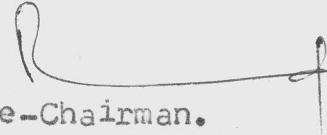
By this O.A., filed under section 19 of Administrative Tribunals Act 1985, the applicant has prayed for a direction to respondents to give employment to the applicant under circular dated 14.04.1996 as given to others by order of dated 28.10.1996.

2. It appears that under the notification dated 14.04.1996 (Annexure 1), options were invited from Ex-Casual Labour worked/borne on casual live register under the control of ^{of the} Divisional Railway Manager, and they may be asked if they are desirous to work as casual safaiwala. They were required to submit the option by 22.04.1996. The applicant claims that he had submitted application on 15.10.1996 (Annexure 2) but he has not been selected. Subsequently amendment was made and it was alleged that the application was filed on

15.04.1996.

3. Resisting the claim of the applicant, respondents have filed counter reply. In counter reply, it has been denied that applicant filed any application. It has also been submitted that application is highly time barred. It has been said that the name of the applicant is not registered in the Live Casual Register hence the claim could not be considered. The result of the selection ^{W.C.} admittedly declared on 28.10.1996. This O.A. has been filed on 27.11.1997 i.e. after the period of 1 year prescribed under section 21 of Limitation Act. Thus the O.A. is time barred. The applicant is not found entitled for any relief and O.A. is rejected.

No order as to costs.


Vice-Chairman.

Manish/-